

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)/3782(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- Shree Sales Corporation Pvt Ltd
V/s
Rolson Synthetics Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

None present from either side.

A perusal of the record reveals that the present matter is wrongly listed on board. In view of this, the Registry is directed to list this matter as and when any Application is filed.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)